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CRM-M-55190-2024

**RAMESH KUMAR
VS
STATE OF PUNJAB AND OTHERS**

Present: Mr. Dinesh Mahajan, Advocate
for the petitioner.

Notice of motion.

At this stage, Mr. Saurav Verma, learned Addl.A.G., Punjab accepts notice on behalf of respondents No. 1 to 5; seeks time to have instructions and/or to file response in the matter.

Notice to respondents No. 6 to 12 in due course.

Posted for **12.12.2024**.

In the meanwhile, Respondent No.4-Senior Superintendent of Police, Police District Batala shall ensure to protect the life and liberty of petitioner in accordance with law.

06.11.2024
Rajeev (rvs)

(MAHABIR SINGH SINDHU)
JUDGE